

NHRC issues notice to Tenkasi collector

New Delhi, March 7: The NHRC on Thursday said it has taken suo motu cognisance of the reports alleging ostracisation of 30 people of eight families by a village chief over a land dispute in Tenkasi in Tamil Nadu, and issued a notice to its district collector. These families were "barred from accessing" local stores, other facilities, and communicating with other residents, the National Human Rights Commission said in a statement, quoting reports.

The NHRC has taken "suo motu cognisance of a media report that a village chief ostracised all the

members of a family when they initiated a legal battle against a man over land encroachment in Sambavarvadakarai town in Tenkasi district, Tamil Nadu", it said.

Seven other families were also allegedly ostracised when they supported this family. Reportedly, the police arrested 30 people of eight families when they protested in front of the office of the District Collector against their alleged ostracism, the statement said.

The Commission has observed that the content of the news report, if true, raise a serious issue of vio-

lation of human rights of the victim families.

"Therefore, it has issued notice to the District Collector, Tenkasi, Tamil Nadu calling for a detailed report within two weeks," the statement said.

According to the media report, carried on February 20, "the victim families were barred from accessing local stores, other facilities, and communicating with other residents. Reportedly, the Revenue Divisional Officer instead of taking action against the village chief organised a peace talk with him to revoke his instructions but to no avail", it said. —PTI

KIIT girl student death Police hand over evidence to NHRC team

1,000 Nepalese students return to campus

PNS ■ BHUBANESWAR

The National Human Rights Commission (NHRC) on Friday continued its probe for the second consecutive day into the death of a Nepalese student at the Kalinga Institute of Industrial Technology (KIIT) in Bhubaneswar.

The investigation team is gathering information as they conduct their on-ground inquiry at the university campus.

On Thursday, the NHRC team had convened a meeting

with the Twin City Commissioner of Police Suresh Devadatta Singh and Bhubaneswar DCP Jagmohan Meena. Both of them offered their perspectives concerning the case to the NHRC representatives.

Both officials have extended full cooperation by providing all requested information and evidence.

"All pertinent data had been handed over to the investigative body, including all necessary evidence. An officer has been specifically assigned to support and facilitate the ongoing investigation by the NHRC," Singh said.

On Thursday, the NHRC

had conducted a five-hour interrogation session involving the deceased's fellow hostel residents at the Queens Hostel. In addition to questioning the students, the team held discussions with key university officials, including the KIIT registrar and the hostel warden.

Notably, the NHRC has directed the probe team to complete and submit its report by March 10.

Meanwhile, on Friday, the KIIT authorities informed that as many as 1,000 Nepalese students out of 1,100 have returned to the campus to resume their academic pursuits.



NHRC seeks report from Govt over violation of RTE norms

Bhubaneswar: The National Human Rights Commission (NHRC) has sought a report from the state government over alleged violation of Right to Education (RTE) Act in distribution of books and uniforms to children studying in private schools under 25 per cent EWS quota. The direction came following allegations that government has not released funds to schools where these children have enrolled for which the schools have also not provided the free books, uniforms or shoes to the students. In a letter to the state chief secretary, the Commission has observed that it is of the considered view that the allegations levelled in the complaint are serious violation of human rights. Accordingly it has asked the CS to examine the matter and submit the action taken report within a period of 15 days.

KIIT student suicide case: NHRC team holds meeting with Odisha Police, continues probe

PBD BUREAU/PTI

BHUBANESWAR, MAR 7

AN NHRC team, which is probing into the death of a 20-year-old Nepalese girl student at the KIIT University here, has met senior police officers of the Bhubaneswar-Cuttack commissionerate, officials said.

The National Human Rights Commission (NHRC) team began its inquiry into the incident on Thursday, and would continue the exercise on Friday, they said.

During the day, they could meet senior KIIT officials and its founder Achyuta Samanta, the officials said.

"We have met the NHRC team at the state guest house and given all pertinent information to them. A liaison officer has been specifically assigned to support and facilitate the ongoing investigation by the rights panel," Police Commissioner S Dev Datta Singh told reporters here.

He along with Bhubaneswar DCP Jagmohan Meena met the rights panel representatives on Thursday night.

They have offered all cooperation to the NHRC team members and apprised them of the situation, under which the girl allegedly died by suicide, another official said.

The NHRC team members were also informed about violence on the campus after the death of Prakriti Lamsal, a third-



year Computer Science student at KIIT, he said

The NHRC inquiry team, led by its Registrar (Law) Joginder Singh, spent nearly five hours at the KIIT University campus where Lamsal's body was recovered on February 16 evening.

The team members interacted with the deceased girl's friends, her hostel inmates and some officials of the KIIT, who allegedly misbehaved with the Nepalese students.

As directed by the rights panel, the team would also look into alleged attacks on Nepalese students by the staff of the private institute.

The commission has asked the team to submit its findings by March 10.

Acting upon a complaint and a letter from Nepal's rights panel, the NHRC had formed a team of officers from the investigation and law divisions to conduct an on-spot inquiry into the student's death at KIIT University, Bhubaneswar.

The petitioner to the NHRC had alleged that Lamsal had faced harassment by an engineering student at the institute, fol-

lowing which she died by suicide.

Though the victim had lodged a complaint of harassment before the KIIT's International Relations Office (IRO), no action was taken against the accused, following which she ended her life, the petitioner claimed.

The local police have arrested one engineering student on the charge of abetment to suicide and he is now under judicial custody since February 17.

The complainant had also alleged that the Nepalese students, who sought justice and protested after the death of the girl student, were verbally abused, threatened and assaulted by KIIT officials and security guards.

They were allegedly served eviction notices, driven out of their hostel rooms and dropped at a railway station.

The police have so far arrested 10 officials of KIIT on the charge of assaulting the Nepalese students and five of them are still in jail.

The state government has also constituted a three-member committee headed by the additional chief secretary (home) to look into the matter.

नेपाली छात्रा की मौत मामले में एनएचआरपीसी की जांच जारी

दैनिक रिपोर्ट ले रहा है नेपाल, संदेह के घेरे में **सरकार** व पुलिस की जांच

अच्युत सामंत के साथ 13 अधिकारियों से उच्च स्तरीय कमेटी ने की है पूछताछ

जासं, भुवनेश्वर : केआइआइटी विश्व विद्यालय में नेपाली छात्रा की मृत्यु एवं इसके बाद इसके बाद नेपाली छात्रों के साथ किए गए अमानवीय व्यवहार घटना की जांच अब राष्ट्रीय मानवाधिकार आयोग (एनएचआरपीसी) की जांच शुक्रवार दूसरे दिन भी जारी है। गुरुवार से आयोग आयोग के ला रेजिस्टार योगेन्द्र सिंह के नेतृत्व में एक टीम ने केआइआइटी परिसर में खानबीन शुरू किया है। नेपाली छात्रा मृत्यु, नेपाली छात्रों की बलपूर्वक कैपस से बगाने, कौस विश्व विद्यालय में आदिवासी छात्र-छात्राओं को प्रताड़ित करने आदि की जांच टीम द्वारा किए जाने की सूचना मिली है। वहीं दूसरी तरफ केआइआइटी विश्व विद्यालय के नेपाली छात्र-छात्रा को लेकर नेपाली दुतावास लगातार नेपाली छात्र-छात्रा एवं केआइआइटी विश्व विद्यालय अधिकारी से रिपोर्ट लेने की बात पता चली है।

जानकारी के मुताबिक, एनएचआरपीसी टीम जांच पड़ताल खत्म होने तक भुवनेश्वर में रहेगी। सिंह ने कहा है कि आयोग के निर्देशानुसार जांच की जाएगी। गुरुवार को टीम ने भुवनेश्वर एयरपोर्ट से सीधे कोट कैम्प जाकर जांच शुरू की है। वहीं शुक्रवार दूसरे दिन भी टीम ने अपनी जांच प्रक्रिया जारी रखी है। नेपाली छात्रों की सुरक्षित पहुंच के लिए क्या व्यवस्था की गई है, उस संदर्भ में टीम ने जानकारी ली है। सूत्रों के मुताबिक 16 फरवरी को नेपाली

राज्य उच्च शिक्षा विभाग ने विदेशी छात्रों के लिए किया विशेष सेल का गठन

एनएचआरपीसी द्वारा मामले की जांच शुरू किए जाने के बाद राज्य उच्च शिक्षा विभाग भी तत्पर हो गया है। विभाग की तरफ से विदेशी छात्र-छात्राओं के लिए एक विशेष सेल का गठन किया गया है। यह सेल राज्य में रहने वाले सभी सरकारी एवं निजी तथा हिम्ब विश्व विद्यालय में पढ़ने वाले विदेशी छात्र-छात्राओं की मदद मुहैया करने के लिए काम करेगा। यह सेल विदेशी छात्र-छात्राओं की मदद करने के साथ ही मार्गदर्शन करने के साथ ही उनकी शिष्यव्यवस्था का समाधान करेगा यह सेल प्रायक कार्य दिवस के दिन पूरा 10-30 बजे से शाम 5-30 बजे तक खुला रहेगा। हेल्पलाइन नंबर 0674-2323403, 0674-2323404 जारी किया गया है। ऑडिशा के विभिन्न विश्व विद्यालय में पढ़ने वाले एवं पढ़ने के इच्छुक छात्र-छात्राओं को एक अनुकूल वातावरण देने के लिए यह सेल काम करने की बात सरकार की तरफ से कही गई है।

छात्रा की मृत्यु एवं कोट अधिकारियों तथा स्थानीय पुलिस की भूमिका को लेकर भी टीम जांच कर रही है। 10 जनवरी तक टीम को जांच रिपोर्ट दखिल करने का निर्देश है। ऐसे में एनएचआरपीसी टीम रजिस्टार तक भुवनेश्वर में रहकर अपनी

जांच प्रक्रिया चलाने की बात भी पता चली है।

एनएचआरपीसी टीम केआइआइटी अधिकारी, छात्र-छात्रा, केआइआइटी प्रशासनिक अधिकारी, अध्यापक के अलावा स्थानीय पुलिस के साथ चर्चा कर रही है। वहीं एनएचआरपीसी कमेटी के सदस्य प्रियंक कानूनगो ने मीडिया के जरिए अपील किया है कि कोई भी व्यक्ति यदि कुछ तथ्य देना चाहता है, तो वह कमेटी से मुलाकात कर दे सकता है। केआइआइटी से जुड़े जमीन मामला, आदिवासी छात्रों को प्रताड़ित करने आदि मामले में लोग अपनी शिकायत कमेटी से कर सकते हैं। राज्य सरकार ने मामले की जांच के लिए 18 फरवरी को गृह सचिव की अध्यक्षता में तीन सदस्यीय उच्च स्तरीय जांच समिति का गठन किया था। कमेटी ने कोट के अधिकारियों की 21 और 27 फरवरी को दो चरणों में बुलाकर उनसे पूछताछ की। लेकिन इसके बाद पूरी तरह से खामोश हो गई। अब इस समिति की जांच को लेकर संदेह ब्रह्म गया क्योंकि इसके बाद कमेटी चुप क्यों है। यहां हाल कमिश्नरेट पुलिस का है नेपाली छात्र की मौत और नेपाली छात्रों पर हमले की जांच कर रही कमिश्नरेट पुलिस को भूमिका भी संदेह के घेरे में है। 16 फरवरी को छात्रा की मौत के बाद से, स्थानीय पुलिस तब तक मौजूद थी जब तक कि नेपाली छात्रों को छात्रावास से बाहर नहीं निकाला गया। यहां तक कि पुलिस कर्मियों ने भी नेपाली छात्रों को भगाने में भूमिका निभाई। लेकिन

अभी तक उनके खिलाफ थोड़ी सी भी कार्रवाई नहीं की गई है। यहां तक कि पुलिस भी यह सार्वजनिक नहीं कर रही है कि नेपाली छात्रा की मौत किन परिस्थितियों में हुई, उसकी पोस्टमार्टम रिपोर्ट में क्या बताया गया है। पुलिस की जांच में छिलाई और सबूतों के अभाव में आरोपी छात्र अदिक श्रीवास्तव को लंबे समय तक हिरासत में रखना पुलिस के लिए आसान नहीं होगा।

केआइआइटी अधिकारियों द्वारा अमानवीय व्यवहार के बाद अपने गृह देशों में लौटने के लिए मजबूर नेपाली छात्र अपने सेनेटर और अंतिम परीक्षा देने के लिए परिसर लौट रहे हैं।

शरणजीत सिंह ने भारत में नेपाल के राजदूत शंकर शर्मा को लिखा है कि कुल 1,169 नेपाली छात्रों में से 913 (लगभग 78%) बुधवार शाम तक परिसर में लौट आए हैं। उन्होंने कहा कि विश्वविद्यालय प्रशासन ने प्रत्येक छात्र और अधिभावकों से संपर्क किया है और उनसे माफी मांगी है और बच्चों की वापसी के लिए हवाई टिकट की व्यवस्था भी की है। 828 नेपाली छात्र छात्रावास लौट आए हैं, जबकि 85 छात्र वर्तमान में बाहर इंतजाम कर रहे हैं। बाकी छात्रों से तुरंत लौटने का अनुरोध किया गया है। नेपाली छात्रों की शिक्षा, परीक्षा और प्लेसमेंट कार्यक्रम फिर से शुरू कर दिए गए हैं। कुलपति ने नेपाल सरकार को सूचित किया कि नेपाली छात्रों के लिए विशेष व्यवस्था की गई है। बच्चों के लिए एक सुरक्षित वातावरण सुनिश्चित किया गया है।

जासं, भुवनेश्वर : उच्च शिक्षा मंत्री सूर्यवंशी सूरज ने शुक्रवार को विधानसभा में केआइआइटी में नेपाली छात्र की मौत पर लिखित जवाब दिया। मंत्री सूर्यवंशी सूरज ने कहा कि घटना के खिलफिले में 10 लोगों को गिरफ्तार किया गया है और दुर्व्यवहार करने वाले कर्मचारियों को निलंबित कर दिया गया है। उच्च स्तरीय समिति ने इस मामले में अच्युत सामंत के साथ 13 अन्य अधिकारियों से पूछताछ की है। सामान्य स्थिति सुनिश्चित करने और सामान्य रूप से कक्षाएं संचालित करने के लिए उत्कल विश्वविद्यालय और रमादेवी विश्वविद्यालय के चार प्रोफेसर्स की एक समिति बनाई गई है। यही समिति हर 15 दिन में एक बार केआइआइटी का दौरा करेगी और इसकी जांच करेगी।

केआइआइटी विश्वविद्यालय में नेपाली छात्रों के साथ पिछले दिनों हुई अग्रिय घटनाओं के लिए कौन जिम्मेदार है, यह निर्धारित करने के लिए राज्य सरकार के फैसले के अनुसार गृह विभाग के अतिरिक्त मुख्य सचिव की अध्यक्षता में, महिला एवं बाल विकास विभाग के प्रधान सचिव और उच्च शिक्षा विभाग के आयुक्त सचिव को सदस्य के तौर पर लेते हुए 18 फरवरी को एक उच्च स्तरीय समिति का गठन किया गया है। 18 फरवरी की शाम 7 बजे, उच्च शिक्षा विभाग के निदेशक और विशेष सचिव ने केआइआइटी परिसर के छात्रावास

केआइआइटी में नेपाली छात्रा मौत मामले में उच्च शिक्षा मंत्री सूर्यवंशी सूरज ने विसा में सबाल के जवाब में दी जानकारी

(लड़कियों और लड़कों दोनों) का दौरा किया और नेपाल से छात्रों को वापस लाने के लिए केआइआइटी अधिकारियों द्वारा की गई कार्रवाई की समीक्षा की। मंत्री ने कहा कि मुख्यमंत्री और उच्च शिक्षा मंत्री ने नेपाल के राजदूत और उनके उच्च स्तरीय अधिकारियों के साथ इस मामले पर चर्चा की है और उन्हें आश्वासन दिया कि छात्रों को विश्वविद्यालय परिसर के भीतर सुरक्षित शिक्षा पूरी करने में कोई बाधा नहीं होगी।

19 फरवरी को शाम 4 बजे, उच्च स्तरीय समिति ने स्थिति का जायजा लेने के लिए केआइआइटी परिसर के गर्ल्स हास्टल, ब्याज हास्टल और सेंट्रल लाइब्रेरी का दौरा किया और हास्टल के निवासियों के साथ बातचीत की और उनसे अपनी शैक्षिक गतिविधियों का पालन करने और अपने दोस्तों को बुलाने की अपील की। छात्रों की सुरक्षा के साथ-साथ सुरक्षित रिटर्न के बारे में जानने के लिए उच्च शिक्षा विभाग द्वारा 19 फरवरी को 24 घंटे का हेल्प डेस्क (चार लैटिन लाइन नंबर और एक व्हाट्सएप नंबर के साथ) स्थापित किया गया है। हेल्प डेस्क का काम 19 फरवरी को शाम से केआइआइटी परिसर के छात्रावास

Free Press Journal

NHRC-ITEC Program For Global South NHRIs Concludes; Justice V Ramasubramanian Delivers Valedictory Address

The program, which commenced on Monday, saw the participation of 35 senior functionaries from 11 NHRIs across the Global South. Attendees were exposed to various aspects of governance and human rights through interactive sessions led by eminent speakers.

<https://www.freepressjournal.in/india/nhrc-itec-program-for-global-south-nhris-concludes-justice-v-ramasubramanian-delivers-valedictory-address>

Somendra Sharma | Updated: Friday, March 07, 2025, 11:40 PM IST

The NHRC, India, in collaboration with the Ministry of External Affairs (MEA), successfully concluded the International Technical and Economic Cooperation (ITEC) Capacity Building Programme (CBP) for National Human Rights Institutions (NHRIs) of the Global South today. NHRC Chairperson Justice V Ramasubramanian delivered the valedictory address in the presence of NHRC Members Justice (Dr) Bidyut Ranjan Sarangi and Smt Vijaya Bharathi Sayani, along with Secretary General Bharat Lal.

The program, which commenced on Monday, saw the participation of 35 senior functionaries from 11 NHRIs across the Global South. Attendees were exposed to various aspects of governance and human rights through interactive sessions led by eminent speakers.

Distinguished speakers included NHRC Chairperson, Members, and Secretary General, along with key figures such as NITI Aayog Member V. K. Paul, former Chief Election Commissioner Rajeev Kumar, NITI Aayog Mission Director Yugal Kishore Joshi, former Indian Ambassador to the UN Asoke Kumar Mukerji, and former NHRC DG(I) Manoj Yadava.

Other notable speakers were Chris Garroway, Economist and Development Coordinator at the United Nations, as well as NHRC officials Surajit Dey, Anita Sinha, and D.K. Nim, former Registrar (Law) and Joint Secretaries of NHRC. Participants also shared their experiences, highlighting the impact of the program.

Business Standard

KIIT suicide case: NHRC team meets Odisha Police, continues probe

The NHRC inquiry team, led by its Registrar (Law) Joginder Singh, spent nearly five hours at the KIIT University campus where Lamsal's body was recovered

https://www.business-standard.com/india-news/kiit-suicide-case-nhrc-team-meets-odisha-police-continues-probe-125030700509_1.html

Press Trust of India Bhubaneswar

3 min read Last Updated : Mar 07 2025 | 2:08 PM IST

An NHRC team, which is probing into the death of a 20-year-old Nepalese girl student at the KIIT University here, has met senior police officers of the Bhubaneswar-Cuttack commissionerate, officials said.

The National Human Rights Commission (NHRC) team began its inquiry into the incident on Thursday, and would continue the exercise on Friday, they said.

During the day, they could meet senior KIIT officials and its founder Achyuta Samanta, the officials said.

We have met the NHRC team at the state guest house and gave all pertinent information to them. A liaison officer has been specifically assigned to support and facilitate the ongoing investigation by the rights panel, Police Commissioner S Dev Datta Singh told reporters here.

He along with Bhubaneswar DCP Jagmohan Meena met the rights panel representatives on Thursday night.

They have offered all cooperation to the NHRC team members and apprised them of the situation, under which the girl allegedly died by suicide, another official said.

The NHRC team members were also informed about violence on the campus after the death of Prakriti Lamsal, a third-year Computer Science student at KIIT, he said The NHRC inquiry team, led by its Registrar (Law) Joginder Singh, spent nearly five hours at the KIIT University campus where Lamsal's body was recovered on February 16 evening.

The team members interacted with the deceased girl's friends, her hostel inmates and some officials of the KIIT, who allegedly misbehaved with the Nepalese students.

As directed by the rights panel, the team would also look into alleged attacks on Nepalese students by the staff of the private institute.

The commission has asked the team to submit its findings by March 10.

Acting upon a complaint and a letter from Nepal's rights panel, the NHRC had formed a team of officers from the investigation and law divisions to conduct an on-spot inquiry into the student's death at KIIT University, Bhubaneswar.

The petitioner to the NHRC had alleged that Lamsal had faced harassment by an engineering student at the institute, following which she died by suicide.

Though the victim had lodged a complaint of harassment issue before the KIIT's International Relations Office (IRO), no action was taken against the accused, following which she ended her life, the petitioner claimed.

The local police have arrested one engineering student on the charge of abetment to suicide and he is now under judicial custody since February 17.

The complainant had also alleged that the Nepalese students, who sought justice and protested after the death of the girl student, were verbally abused, threatened and assaulted by KIIT officials and security guards.

They were allegedly served eviction notices, driven out of their hostel rooms and dropped at a railway station.

The police have so far arrested 10 officials of KIIT on the charge of assaulting the Nepalese students and five of them are still in jail.

The state government has also constituted a three-member committee headed by the additional chief secretary (home) to look into the matter.

(Only the headline and picture of this report may have been reworked by the Business Standard staff; the rest of the content is auto-generated from a syndicated feed.)

Times of India

NHRC probes KIIT student suicide meets Odisha police and university officials

<https://timesofindia.indiatimes.com/city/bhubaneswar/nhrc-probes-kiit-student-suicide-meets-odisha-police-and-university-officials/articleshow/118781006.cms>

TOI City Desk / TIMESOFINDIA.COM / Mar 7, 2025, 14:10 IST

An NHRC team is investigating the alleged suicide of a 20-year-old Nepalese student at KIIT University. They have met police and university officials and are probing harassment claims against an engineering student. Ten KIIT officials have been arrested for assaulting Nepalese students, with findings expected by March 10.

NEW DELHI: An NHRC team, which is probing into the death of a 20-year-old Nepalese girl student at the KIIT University here, has met senior police officers of the Bhubaneswar-Cuttack commissionerate, officials said.

The NHRC team initiated its investigation into the incident on Thursday, with plans to continue on Friday. They met with senior KIIT officials and founder Achyuta Samanta during their visit.

Police Commissioner S Dev Datta Singh stated, "We have met the NHRC team at the state guest house and gave all pertinent information to them. A liaison officer has been specifically assigned to support and facilitate the ongoing investigation by the rights panel."

The Police Commissioner and Bhubaneswar DCP Jagmohan Meena engaged with the rights panel representatives on Thursday night, providing details about the circumstances surrounding the student's alleged suicide.

The NHRC representatives were briefed about the campus unrest following the death of Prakriti Lamsal, a third-year Computer Science student at KIIT. Led by Registrar (Law) Joginder Singh, the NHRC inquiry team spent approximately five hours at KIIT University campus, where Lamsal was found on February 16 evening. They spoke with the deceased's friends, hostel mates, and KIIT officials allegedly involved in misconduct with Nepalese students.

The team's investigation includes examining reported attacks on Nepalese students by institute staff, with findings due by March 10. The investigation follows a complaint and correspondence from Nepal's rights panel. The petitioner alleged that Lamsal experienced harassment from an engineering student before her death, with no action taken despite her complaint to KIIT's International Relations Office.

Local authorities have arrested one engineering student for abetment to suicide, who remains in judicial custody since February 17.

The complaint also detailed that protesting Nepalese students faced verbal abuse, threats, and physical assault from KIIT officials and security personnel. They were reportedly forced to leave their hostels and were left at a railway station. Police have arrested 10 KIIT officials for assaulting Nepalese students, with five remaining in custody.

The state government has established a three-member committee, led by the additional chief secretary (home), to investigate the matter.

Times of India

Odisha sets up International Student Facilitation Cell to address mistreatment of foreign students in the state

<https://timesofindia.indiatimes.com/education/news/odisha-sets-up-international-student-facilitation-cell-to-address-mistreatment-of-foreign-students-in-the-state/articleshow/118773902.cms>

IANS / Updated: Mar 7, 2025, 09:07 IST

Following the recent controversy over the alleged suicide of female Nepali student and mistreatment of other students from the Himalayan country by the KIIT University authorities in Bhubaneswar, the Odisha Higher Education department on Thursday announced about launching of a dedicated International Student Facilitation Cell to address issues concerning foreign students studying in various educational institutions in the state.

BHUBANESWAR: Following the recent controversy over the alleged suicide of a female Nepali student and the mistreatment of other students from the Himalayan country by the KIIT University authorities in Bhubaneswar, the Odisha Higher Education department on Thursday announced the launching of a dedicated International Student Facilitation Cell to address issues concerning foreign students studying in various educational institutions in the state. As per the information shared by the department on the official X handle, the dedicated cell has been launched to support and assist international students studying in all the public, private and deemed universities in the state. The department also noted that the dedicated cell will provide necessary guidance and assistance to the international students in the state. It will also ensure smooth academic and cultural experience by the foreign students in various higher educational institutions across the state. The cell will work as an effective platform for the redressal of grievances of the students from other countries pursuing their studies in the state. The department aims to foster a conducive and inclusive environment for International Students pursuing or interested in pursuing their studies in Odisha in colleges & universities through the dedicated cell.

The state higher education department has issued helpline numbers 0674-2323403 and 0674-2323404. The helpline services will be available from 10:30 a.m. to 5:30 p.m. on working days.

The suicide of Nepali female student in KIIT University on February 16 and subsequent humiliation of the students of Nepal by University authorities sparked a major controversy in India and the neighboring Himalayan nation. The Nepali students were allegedly assaulted and forcefully evicted from the hostel and university campus for holding protests against the University's negligence resulting in the death of the victim.

After facing widespread backlash, the University authorities apologised for the mistreatment and requested the Nepali students to return. The university later suspended some erring staff for the fiasco. As many as 10 persons including three directors of the KIIT University were arrested by the Bhubaneswar police for assaulting the Nepali students. The police had earlier also arrested the boyfriend of the deceased Nepali girl student on the charges of abatement of her suicide. It is pertinent here to mention that a team of senior officials of the National Human Rights Commission on Thursday reached Bhubaneswar and launched an investigation into the whole issue.

The New Indian Express

Odisha government launches international student facilitation cell after KIIT suicide case

The incident had subsequently led to outrage among students after university security personnel attacked some agitating students.

<https://www.newindianexpress.com/states/odisha/2025/Mar/07/odisha-government-launches-international-student-facilitation-cell-after-kiit-suicide-case>

Express News Service | Updated on: 07 Mar 2025, 9:14 am

2 min read

BHUBANESWAR: Days after the alleged suicide of a Nepalese BTech student at KIIT University, the Odisha government on Thursday launched a dedicated international student facilitation cell to assist foreign students.

Sources said the cell has been opened by the Higher Education department to address the issues faced by foreign students across public, private and deemed universities in the state.

The cell will provide guidance and assistance to students for smooth academic and cultural experience apart from grievance redressal. "It aims at promoting an inclusive and supportive environment for international students pursuing or interested to pursue their studies in colleges and universities in Odisha," the department said in an official statement.

A helpline (0674-2323403/4) has also been set up for students to seek assistance between 10:30 am and 5:30 pm on working days.

On February 16, a 20-year-old Nepalese BTech student had allegedly died by suicide in her hostel room at KIIT University after reportedly being harassed by a fellow student. The incident had subsequently led to outrage among students after university security personnel attacked some agitating students.

Her family members and students alleged that the victim had earlier reached out to the international relations office of the university and reported the matter but no action was taken.

Meanwhile, a team from the National Human Rights Commission (NHRC) conducted an investigation into the death of the student. The inquiry team led by Registrar (Law) Joginder Singh quizzed officials, classmates and hostel mates of the deceased student and the hostel warden.

The probe was conducted following a petition filed by a resident of the city and a letter sent by the human rights panel of Nepal. The probe team has been asked to submit their findings by March 10.

The Hans India

NHRC team begins probe into Nepal student's death

<https://www.thehansindia.com/news/national/nhrc-team-begins-probe-into-nepal-students-death-951615>

The Hans India Hans News Service | 7 Mar 2025 9:45 AM IST

HIGHLIGHTS A team of the National Human Rights Commission (NHRC) on Thursday began its inquiry into the death of a 20-year-old Nepalese girl student at KIIT University here. The NHRC team would also look into alleged attacks on Nepalese students by the staff of the private institute.

Bhubaneswar: A team of the National Human Rights Commission (NHRC) on Thursday began its inquiry into the death of a 20-year-old Nepalese girl student at KIIT University here. The NHRC team would also look into alleged attacks on Nepalese students by the staff of the private institute.

Led by Joginder Singh, Registrar (Law), the inquiry team reached the airport and straight went to KIIT University in Infocity Police Station area.

“We will follow the commission’s order and work accordingly,” Singh told reporters.

Prakriti Lamsal, a third-year Computer Science student at KIIT, was found dead in a hostel room of the university on the evening of February 16. It was alleged that she died by suicide. The commission has asked the team to submit findings by March 10.

Acting upon a complaint lodged by Ashutosh B, a resident of the city, and a letter from Nepal’s rights panel, the NHRC had formed a team of officers from the investigation and law divisions to conduct an on-spot inquiry into the student’s death at KIIT University and submit a report by March 10.

“Considering the seriousness of the matter, the commission directs its Registrar (Law) to proceed with an inquiry in KIIT University along with a team consisting of two officers from the investigation division, one not below the rank of SSP, and one officer from law division,” the NHRC order stated

The police have arrested one engineering student on the charge of abetment and he is now under judicial custody.

Telegraph India

National Human Rights Commission probes death of 20-year-old Nepalese student at KIIT

Incident, that took place on February 16, grabbed international attention after Nepal PM KP Sharma Oli intervened in the matter

<https://www.telegraphindia.com/india/national-human-rights-commission-probes-death-of-20-year-old-nepalese-student-at-kiit-prnt/cid/2087509>

Subhashish Mohanty Published 07.03.25, 04:58 AM

The National Human Rights Commission (NHRC) on Thursday began its inquiry into the death of a 20-year-old Nepalese student at the KIIT.

A team from the NHRC visited the campus on Thursday. The commission is expected to submit its report by March 10. Priyank Kanoongo, a member of the probe team, said: “The commission is looking into two aspects — the death of the girl and the alleged harassment of students, including beating.”

The team members spoke to students as well as university officials.

The incident, that took place on February 16, grabbed international attention after Nepal Prime Minister KP Sharma Oli intervened in the matter.

A Nepalese delegation rushed to Odisha, met officials and students, and demanded stringent action against the erring officials who had made disparaging remarks against Nepal and manhandled some Nepali students during the unrest that started following the death of Prakriti Lamsal.

“As many as 900 Nepali students have already returned to the campus while 42 others have gone out of the state for internship,” said a senior official of KIIT.

The Odisha higher education department on Thursday launched a dedicated International Student Facilitation Cell to support and assist international students pursuing their studies across universities in the state.

Devdiscourse

KIIT student suicide case: NHRC team holds meeting with Odisha Police, continues probe

The commission has asked the team to submit its findings by March 10. Acting upon a complaint and a letter from Nepal's rights panel, the NHRC had formed a team of officers from the investigation and law divisions to conduct an on-spot inquiry into the student's death at KIIT University, Bhubaneswar. The petitioner to the NHRC had alleged that Lamsal had faced harassment by an engineering student at the institute, following which she died by suicide.

<https://www.devdiscourse.com/article/law-order/3288939-kiit-student-suicide-case-nhrc-team-holds-meeting-with-odisha-police-continues-probe>

PTI | Bhubaneswar | Updated: 07-03-2025 13:41 IST | Created: 07-03-2025 13:41 IST

An NHRC team, which is probing into the death of a 20-year-old Nepalese girl student at the KIIT University here, has met senior police officers of the Bhubaneswar-Cuttack commissionerate, officials said. The National Human Rights Commission (NHRC) team began its inquiry into the incident on Thursday, and would continue the exercise on Friday, they said. During the day, they could meet senior KIIT officials and its founder Achyuta Samanta, the officials said.

"We have met the NHRC team at the state guest house and gave all pertinent information to them. A liaison officer has been specifically assigned to support and facilitate the ongoing investigation by the rights panel," Police Commissioner S Dev Datta Singh told reporters here.

He along with Bhubaneswar DCP Jagmohan Meena met the rights panel representatives on Thursday night. They have offered all cooperation to the NHRC team members and apprised them of the situation, under which the girl allegedly died by suicide, another official said. The NHRC team members were also informed about violence on the campus after the death of Prakriti Lamsal, a third-year Computer Science student at KIIT, he said. The NHRC inquiry team, led by its Registrar (Law) Joginder Singh, spent nearly five hours at the KIIT University campus where Lamsal's body was recovered on February 16 evening. The team members interacted with the deceased girl's friends, her hostel inmates and some officials of the KIIT, who allegedly misbehaved with the Nepalese students.

As directed by the rights panel, the team would also look into alleged attacks on Nepalese students by the staff of the private institute. The commission has asked the team to submit its findings by March 10.

Acting upon a complaint and a letter from Nepal's rights panel, the NHRC had formed a team of officers from the investigation and law divisions to conduct an on-spot inquiry into the student's death at KIIT University, Bhubaneswar.

The petitioner to the NHRC had alleged that Lamsal had faced harassment by an engineering student at the institute, following which she died by suicide. Though the victim had lodged a complaint of harassment issue before the KIIT's International Relations Office (IRO), no action was taken against the accused, following which she ended her life, the petitioner claimed. The local police have arrested one engineering student on the charge of abetment to suicide and he is now under judicial custody since February 17.

The complainant had also alleged that the Nepalese students, who sought justice and protested after the death of the girl student, were verbally abused, threatened and assaulted by KIIT officials and security guards. They were allegedly served eviction notices, driven out of their hostel rooms and dropped at a railway station.

The police have so far arrested 10 officials of KIIT on the charge of assaulting the Nepalese students and five of them are still in jail. The state government has also constituted a three-member committee headed by the additional chief secretary (home) to look into the matter.

(This story has not been edited by Devdiscourse staff and is auto-generated from a syndicated feed.)

Jansatta

ह्यूमन राइट्स की टीम पहुंची KIIT कैंपस, नेपाली छात्रा केस की जांच तेज!

<https://www.jansatta.com/videos/news-video/human-rights-team-reached-kiit-campus/3864174/>

Produced by Shubham Garg | March 7, 2025 22:07 IST

Kiit Student News Update: KIIT यूनिवर्सिटी के हॉस्टल में नेपाली छात्रा आत्महत्या मामले में अब एक नया मोड़ आ गया है. उच्च स्तरीय कमेटी के बाद ह्यूमन राइट्स ने भी इस केस की जांच पड़ताल शुरू कर दी है. राष्ट्रीय मानवाधिकार आयोग की एक टीम यूनिवर्सिटी कैंपस पहुंचकर सबूत जुटाए हैं. टीम ने इसकी जांच मानवाधिकार संरक्षण अधिनियम, 1993 के प्रावधानों के तहत शुरू कर दी है.

The Print Hindi

केआईआईटी छात्रा आत्महत्या मामला: एनएचआरसी दल की ओडिशा पुलिस के साथ बैठक, जांच जारी

<https://hindi.theprint.in/india/kiit-student-suicide-case-nhrc-team-meets-odisha-police-investigation-continues/793966/?amp>

भाषा | 7 March, 2025

भुवनेश्वर, सात मार्च (भाषा) भुवनेश्वर स्थित 'कलिंग इंस्टीट्यूट आफ इंडस्ट्रियल टेक्नोलॉजी (केआईआईटी)' विश्वविद्यालय में एक नेपाली छात्रा (20) की मौत की जांच कर रही राष्ट्रीय मानवाधिकार आयोग (एनएचआरसी) की टीम ने भुवनेश्वर-कटक कमिश्नरेट के वरिष्ठ पुलिस अधिकारियों से मुलाकात की है। अधिकारियों ने यह जानकारी दी।

अधिकारियों ने बताया कि एनएचआरसी की टीम ने बृहस्पतिवार को घटना की जांच शुरू कर दी, जो शुक्रवार को भी जारी रही।

अधिकारियों ने बताया कि दिन के दौरान दल के सदस्य केआईआईटी के वरिष्ठ अधिकारियों और केआईआईटी के संस्थापक अच्युत सामंत से मुलाकात कर सकते हैं।

पुलिस आयुक्त एस. देव दत्त सिंह ने यहां पत्रकारों से कहा, "हमने राज्य अतिथि गृह में एनएचआरसी टीम से मुलाकात की और उन्हें सभी उपयुक्त जानकारी दी। मानवाधिकार आयोग द्वारा की जा रही जांच में सहयोग प्रदान करने के लिए एक संपर्क अधिकारी को विशेष रूप से नियुक्त किया गया है।"

उन्होंने भुवनेश्वर के पुलिस उपायुक्त (डीसीपी) जगमोहन मीणा के साथ बृहस्पतिवार रात मानवाधिकार आयोग के प्रतिनिधियों से मुलाकात की।

एक अन्य एक अधिकारी ने बताया कि उन्होंने एनएचआरसी टीम के सदस्यों को पूरा सहयोग देने की पेशकश की है और उन्हें उस स्थिति से अवगत कराया है, जिसके तहत लड़की ने कथित तौर पर आत्महत्या कर ली।

उन्होंने बताया कि एनएचआरसी टीम के सदस्यों को केआईआईटी में कंप्यूटर साइंस की तीसरे वर्ष की छात्रा प्रकृति लामसाल की मौत के बाद परिसर में हुई हिंसा के बारे में भी जानकारी दी गई।

एनएचआरसी जांच दल ने अपने रजिस्ट्रार (विधि) जोगिंदर सिंह के नेतृत्व में केआईआईटी विश्वविद्यालय परिसर में लगभग पांच घंटे बिताये, जहां लामसाल का शव 16 फरवरी की शाम को मिला।

टीम के सदस्यों ने मृत लड़की के दोस्तों, छात्रावास की उसकी साथी छात्राओं और केआईआईटी के उन कुछ अधिकारियों से बातचीत की, जिन्होंने कथित तौर पर नेपाली छात्रों के साथ दुर्व्यवहार किया था।

मानवाधिकार आयोग के निर्देशानुसार, टीम निजी संस्थान के कर्मचारियों द्वारा नेपाली छात्रों पर कथित हमलों की भी जांच करेगी।

आयोग ने टीम को 10 मार्च तक अपने निष्कर्ष प्रस्तुत करने को कहा है।

नेपाल के मानवाधिकार आयोग की शिकायत और पत्र पर कार्रवाई करते हुए, एनएचआरसी ने केआईआईटी विश्वविद्यालय, भुवनेश्वर में छात्रा की मौत की मौके पर जांच करने के लिए जांच और कानून प्रभागों के अधिकारियों की एक टीम गठित की थी।

एनएचआरसी में याचिकाकर्ता ने आरोप लगाया था कि लामसाल को संस्थान में इंजीनियरिंग के एक छात्र द्वारा उत्पीड़न का सामना करना पड़ा था, जिसके बाद उसने आत्महत्या कर ली थी।

याचिकाकर्ता ने दावा किया कि हालांकि लामसाल ने केआईआईटी के अंतरराष्ट्रीय संबंध कार्यालय (आईआरओ) के समक्ष उत्पीड़न की एक शिकायत दर्ज कराई थी, लेकिन आरोपी के खिलाफ कोई कार्रवाई नहीं की गई, जिसके बाद उसने आत्महत्या कर ली।

स्थानीय पुलिस ने आत्महत्या के लिए उकसाने के आरोप में इंजीनियरिंग के एक छात्र को गिरफ्तार किया है और वह 17 फरवरी से न्यायिक हिरासत में है।

शिकायतकर्ता ने यह भी आरोप लगाया था कि छात्रा की मौत के बाद न्याय की मांग करने और विरोध प्रदर्शन करने वाले नेपाली छात्रों के साथ केआईआईटी अधिकारियों और सुरक्षा कर्मियों ने दुर्व्यवहार किया, धमकी दी और उन पर हमला किया।

पुलिस ने नेपाली छात्रों पर हमला करने के आरोप में अब तक केआईआईटी के 10 अधिकारियों को गिरफ्तार किया है और उनमें से पांच अभी भी जेल में हैं।

राज्य सरकार ने मामले की जांच के लिए अतिरिक्त मुख्य सचिव (गृह) के नेतृत्व में तीन सदस्यीय समिति का गठन किया है।

भाषा यासिर अमित

अमित

यह खबर 'भाषा' न्यूज़ एजेंसी से 'ऑटो-फीड' द्वारा ली गई है. इसके कंटेंट के लिए दिप्रिंट जिम्मेदार नहीं है.

India Today

Women's panel demands arrest of pastor Bajinder Singh in sexual harassment case

The National Commission for Women has also sought that a copy of the Action Taken Report (ATR) and the First Information Report (FIR) be submitted to it within three days.

<https://www.indiatoday.in/india/story/bajinder-singh-sexual-harassment-case-national-commission-for-women-arrest-self-styled-pastor-2690376-2025-03-07>

Amit Bhardwaj | New Delhi, UPDATED: Mar 7, 2025 16:26 IST

Edited By: Vivek Kumar

In Short

National Commission for Women seeks protection for complainant

issues notice to Kapurthala officials seeking action under Pocs0 Act

Bajinder Singh accused of sexual harassment, stalking, criminal intimidation

The National Commission for Women (NCW) has taken cognisance of a sexual harassment case filed against self-proclaimed Christian prophet Bajinder Singh, and has demanded his arrest. Bajinder Singh has been accused of sexual harassment, stalking, and criminal intimidation by a 22-year-old woman in Punjab's Kapurthala. However, the pastor has denied the allegations, claiming that another pastor plotted a "scandal" against him.

The national women's panel has also sought from the Punjab police to provide protection to the woman who levelled sexual harassment allegations against the pastor.

The NCW has sought that a copy of the Action Taken Report (ATR) and the First Information Report (FIR) be submitted to it within three days of receiving the request.

Meanwhile, the National Human Rights Commission (NHRC) on Thursday issued a notice to Senior Superintendent of Police (SSP) and District Magistrate (DM) Kapurthala demanding appropriate action be taken against pastor Bajinder Singh under the Protection of Children from Sexual Offences (POCSO) Act.

ALLEGATIONS AGAINST BAJINDER SINGH

The woman, who accused Bajinder Singh of sexual harassment, alleged that she started working with him when she was 17, and since then, he has made unwanted advances towards her. He inappropriately touched her, pressured her to marry him even when she was already married, stalked her, and threatened to harm her family if she spoke about it to anyone, she alleged.

She further claimed that Bajinder Singh made her sit alone in his cabin at the church every Sunday in 2022. He used to touch her inappropriately and asked her to marry him, and stalked her on her way to college, she said.

The complaint was filed on February 20, based on which, a case was registered on February 23, under sections 354-A (sexual harassment), 354-D (stalking) and 506 (criminal intimidation) of the Indian Penal Code (IPC).

However, Bajinder Singh held a press conference on Sunday, refuting allegations made against him. He alleged that another pastor plotted a "scandal" against him.

Yes Punjab News

NHRC seeks Punjab govt report on minor's 'harassment' by pastor

<https://yespunjab.com/nhrc-seeks-punjab-govt-report-on-minors-harassment-by-pastor/>

New Delhi, March 7, 2025

The National Human Rights Commission (NHRC) on Friday sought a report within one week from the Punjab government and state police on a complaint against a pastor for allegedly sexually harassing a minor girl over the past three years.

Taking note of a media report over the alleged harassment of the minor on church premises, the Commission issued notices to Kapurthala District Magistrate and Senior Superintendent of Police of the district to investigate the matter and file an action taken report.

The complainant brought to the notice of the Commission a newspaper clipping alleging that the named accused, a pastor, had been involved in the sexual harassment of the minor girl since 2022.

According to the victim, in 2017, she visited the church where the accused allegedly exchanged numbers with her and sent inappropriate messages.

The complainant also alleged that the accused took her to a separate cabin within the church premises, and committed the alleged sexual harassment on the pretext of superstitions and other issues.

The complainant sought the intervention of the Commission in the matter and sought strict action against the accused pastor under the Protection of Children from Sexual Offences (POCSO) Act, Bharatiya Nyaya Sanhita and other applicable laws.

Earlier this week, the NHRC took suo motu cognisance of a media report and sought a report within two weeks from the Tamil Nadu government over an incident of alleged ostracisation of nearly 30 members of eight families in a village.

The news report said that a village head ostracised all members of a family which dragged him to court over encroachment in Sambavarvadakarai town.

Seven other families were also ostracised when they supported the litigant family. Reportedly, the police arrested 30 people of eight families when they protested in front of the office of the District Collector against their ostracism.

According to the media report, carried on February 20, 2025, the victim families were barred from accessing local stores, other facilities, and communicating with other residents.(Agency)

Janbhawna Times

यौन उत्पीड़न मामले में महिला पैनल ने की पादरी बजिंदर की गिरफ्तारी की मांग

राष्ट्रीय महिला आयोग (NCW) ने स्वयंभू ईसाई पैगंबर बजिंदर सिंह के खिलाफ दर्ज यौन उत्पीड़न के मामले का संज्ञान लिया है और उनकी गिरफ्तारी की मांग की है. पंजाब के कपूरथला में 22 वर्षीय महिला ने बजिंदर सिंह पर यौन उत्पीड़न, पीछा करने और आपराधिक धमकी देने का आरोप लगाया है.

<https://www.thejbt.com/india/women-s-panel-demands-arrest-of-pastor-bajinder-in-sexual-harassment-case-news-278749>

Edited By: Suraj Mishra | Last Updated : 07 March 2025, 05:06 PM IST

राष्ट्रीय महिला आयोग (NCW) ने स्वयंभू ईसाई पैगंबर बजिंदर सिंह के खिलाफ दर्ज यौन उत्पीड़न के मामले का संज्ञान लिया है और उनकी गिरफ्तारी की मांग की है. पंजाब के कपूरथला में 22 वर्षीय महिला ने बजिंदर सिंह पर यौन उत्पीड़न, पीछा करने और आपराधिक धमकी देने का आरोप लगाया है. हालांकि, पादरी ने इन आरोपों को खारिज करते हुए दावा किया है कि उनके खिलाफ यह एक साजिश है.

राष्ट्रीय महिला आयोग ने की मांग

राष्ट्रीय महिला आयोग ने पंजाब पुलिस से यह सुनिश्चित करने की मांग की है कि पीड़िता को सुरक्षा प्रदान की जाए. साथ ही, NCW ने तीन दिनों के भीतर कार्रवाई रिपोर्ट (ATR) और प्राथमिकी (FIR) की प्रति प्रस्तुत करने को कहा है. इसके अलावा, राष्ट्रीय मानवाधिकार आयोग (NHRC) ने कपूरथला के वरिष्ठ पुलिस अधीक्षक (SSP) और जिला मजिस्ट्रेट (DM) को नोटिस जारी कर पादरी बजिंदर सिंह के खिलाफ उचित कानूनी कार्रवाई करने की मांग की है.

बजिंदर सिंह पर आरोप

महिला ने बताया कि उसने 17 साल की उम्र में बजिंदर सिंह के साथ काम करना शुरू किया था और तभी से वह उसे परेशान करता रहा. उसने आरोप लगाया कि बजिंदर सिंह उसे गलत तरीके से छूता था, शादी करने का दबाव डालता था, उसका पीछा करता था और धमकी देता था कि यदि उसने इस बारे में किसी को बताया तो वह उसके परिवार को नुकसान पहुंचाएगा. पीड़िता के अनुसार, 2022 में हर रविवार चर्च में उसे अकेले अपने केबिन में बुलाया जाता था, जहां वह उसे गलत तरीके से छूता था और शादी करने का दबाव डालता था.

महिला की शिकायत 20 फरवरी को दर्ज

महिला की शिकायत 20 फरवरी को दर्ज हुई, जिसके बाद 23 फरवरी को भारतीय दंड संहिता (IPC) की धारा 354-ए (यौन उत्पीड़न), 354-डी (पीछा करना) और 506 (आपराधिक धमकी) के तहत मामला दर्ज किया गया.

हालांकि, रविवार को बजिंदर सिंह ने प्रेस कॉन्फ्रेंस कर अपने ऊपर लगे आरोपों को निराधार बताया और दावा किया कि यह उनके खिलाफ रचा गया "षड्यंत्र" है.

Nalanda Darpan

अवैध आर्केस्ट्रा अड्डों पर पुलिस छापेमारी, 3 युवतियां मुक्त, 3 संचालक गिरफ्तार

<https://nalandadarpan.com/police-raid-on-illegal-orchestra-centers-3-girls-freed-3-operators-arrested/>

By Nalanda Darpan | March 7, 2025

गिरियक (नालंदा दर्पण)। नालंदा जिले के गिरियक थाना क्षेत्र में अवैध रूप से संचालित आर्केस्ट्रा अड्डों पर पुलिस ने बड़ा अभियान चलाया। इस छापेमारी में तीन नाबालिग युवतियों को मुक्त कराया गया। राष्ट्रीय मानवाधिकार आयोग के सदस्य प्रियांक कानूनगो के निर्देश पर यह कार्रवाई की गई। बरामद तीनों युवतियां हिमाचल प्रदेश की निवासी बताई जाती है।

इस विशेष अभियान का नेतृत्व मिशन मुक्ति फाउंडेशन नई दिल्ली के डायरेक्टर वीरेंद्र कुमार सिंह और डीएसपी मुख्यालय ने किया। कार्रवाई में बाल संरक्षण से जुड़े कई संगठनों की भी सहायता ली गई। ऑपरेशन के लिए एक विशेष टीम का गठन किया।

इस टीम में महिला थानाध्यक्ष उषा कुमारी, मिशन मुक्ति फाउंडेशन के वीरेंद्र कुमार सिंह, रेस्क्यू फाउंडेशन दिल्ली के अक्षय पांडेय, रेस्क्यू एंड रिलीफ फाउंडेशन पश्चिम बंगाल चाइल्ड हेल्पलाइन के रंजन पाठक, आइडिया संस्था के मंटू कुमार, उज्वल कुमार, अस्विनी कुमार, प्रयास संस्था से अब्दुल और शैलेंद्र भी शामिल थे।

टीम ने आज शुक्रवार तड़के पावापुरी में स्थित आर्केस्ट्रा संचालकों के ठिकानों पर छापेमारी की। इस दौरान तीन नाबालिग युवतियों को मुक्त कराया गया। पुलिस ने गिरियक क्षेत्र से तीन आर्केस्ट्रा संचालकों को भी गिरफ्तार किया है। आरोपियों के खिलाफ प्राथमिकी दर्ज कर ली गई है और उन्हें न्यायालय में पेश करने की प्रक्रिया चल रही है।

मुक्त कराई गई युवतियों को बाल कल्याण समिति नालंदा के समक्ष प्रस्तुत करने की प्रक्रिया शुरू कर दी गई है। राष्ट्रीय बाल संरक्षण आयोग नई दिल्ली के निर्देश पर आगे की कानूनी कार्रवाई की जा रही है।

गिरियक थाना प्रभारी दीपक कुमार, इंस्पेक्टर मनीष भारद्वाज और राजगीर अनुमंडल पुलिस पदाधिकारी सुनील कुमार सिंह के नेतृत्व में भोजपुर गांव में छापेमारी की गई। पुलिस अब भी इस मामले की गहराई से जांच कर रही है और आगे भी इस तरह के अवैध कार्यों पर कड़ी नजर रखेगी।

इस कार्रवाई से गिरियक क्षेत्र में अवैध आर्केस्ट्रा अड्डों के खिलाफ सख्त संदेश गया है। पुलिस की इस कार्रवाई की स्थानीय लोगों ने भी सराहना की है और उम्मीद जताई है कि ऐसे कृत्यों पर रोक लगाने के लिए प्रशासन निरंतर प्रयास करता रहेगा।